

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/4493/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rita Kar,  
District & Sessions Judge,  
Kokrajhar.

Dated, Guwahati the 4<sup>th</sup> November, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJK.1-5/20/1485, dtd. 27.11.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 27.11.2020, along with station leave permission, with the official vehicle, at your own cost, from the morning of 27.11.2020 till the morning of 01.12.2020, has been granted.

The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/4494/A, dated 1.12.2020  
Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rdas